Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Swiber Offshore (India) Private Limited Date of Commencement of Liquidation: 26-04-2018; List of Stakeholders as on Date: 30-06-2025; Name of IP: Mr. Rajeev Mannadiar; Process Number: 1; Last 5 digitof registration number: 10412

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0		NA
2	Liquidation costs incurred till date	0	2721918	0	2721918	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	131	90170171	0	0	0	90170171	0	Annexure 6
7	Operational creditors (Government Dues)	2	208494275	1	208365539	0	128736	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	100	3734819866	0	2420345500	0	1314474366	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	NA
Total		233	4036206230	1	2631432957	0	1404773273	0	